

(b) if so, whether it is proposed to approach the Indian Standards Institute for laying down standards for yarn; and

(c) if not, the reasons therefor?

**The Minister of Commerce (Shri Manubhai Shah):** (a) to (c). There is at present no statutory control on cotton yarn. The Indian Standards Institution has formulated standards for grey cotton yarn required by the handloom industry and for grey cotton yarn for use in weaving mills.

#### Heavy Electricals (India) Ltd.

**818. Shrimati Savitri Nigam:** Will the Minister of Industry and Supply be pleased to state whether any losses have been incurred on account of delays in starting various projects in Heavy Electricals (India) Ltd. during the Third Five Year Plan, and if so, the extent thereof?

**The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh):** The Heavy Electricals (India) Ltd. took on hand the following projects during the Third Five Year Plan and the dates of sanction of the Detailed Project Reports and commencement of work were as under:

Project	Date of sanction of Detailed Project Report.	Date of commencement of work.
1. Heavy Electrical Equipment Plant, Hardwar	October, 1963	January-February 1963
2. Heavy Power Equipment Plant, Hyderabad.	July, 1963	September-October, 1963
3. High Pressure Boiler Plant, Tiruchl.	May, 1963	May, 1963

To obviate delays a good deal of advance preparation and preliminary work was done to enable commencement of construction as soon as Detailed Project Reports were sanctioned by Government. As the above table will indicate, there was a time lag of one to two months only in the case of the Hyderabad Project, but other preliminary works were on hand. In Hardwar the work was actually started in anticipation of the approval of Detailed Project Report by Government. There was thus no loss on account of delay in any of the Projects.

#### Small Scale Industries

**819.** { Shri M. L. Dwivedi:  
Shri S. C. Samanta:  
Shrimati Savitri Nigam:  
Shri Subodh Hansda:

Will the Minister of Industry and Supply be pleased to state:

(a) the decisions taken by Government regarding imposition of restrictions on big manufacturers in respect of the commodities which fall within the sphere of small scale and auxiliary industries with a view to have the targeted development of the small scale industries; and

(b) whether the proposal for increasing the economic limit of small scale industries from 5 to 10 lakhs is being considered by Government?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) No targets of production have, so far, been laid down separately for the small scale sector. Where any item can be conveniently manufactured in the small scale sector, large scale units are not generally allowed to develop fresh or additional capacity. In the development of Small Scale Industries during the Fourth Five Year Plan period, an effort will be made to specify targets in particular fields for the small scale sector.